## F.No. J-11017/7/2017-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs Judicial Section

Shastri Bhawan, New Delhi, Dated 7th April, 2017

## **ORDER**

The President is pleased to engage **Shri Praneet Ranjan**, Advocate as **Senior Panel Counsel** for conducting litigation of Army, Navy & Air Force before Armed Forces Tribunal (PB), New Delhi as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

## ARMED FORCES TRIBUNAL (PB), NEW DELHI

SENIOR PANEL COUNSEL		
Name of Advocate	Contact Details	Enrollment Number
PRANEET RANJAN	Office: 9/1, Sector-9, Plot No. 1, S. F1, Judge Colony, Sector-9, Vaishali, Ghaziabad, U.P201010.  Mob: 9818754664, 8130844002  Email: praneetranjanadvocate@gmail.com	D/589/1994

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. <a href="https://www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(R. K. Srivastava) Deputy Legal Adviser

## Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
- 3. The Registrar, AFT (PB), New Delhi.
- 4. The Incharge, Litigation (High Court) Section, New Delhi.
- 5. Shri Praneet Ranjan, Sr. Panel Counsel at the address as mentioned herein above.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- Guard File/Judicial Section with 5 spare copies.

(D. Srīnivas)

Section Officer (Judicial)